

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.37 OF 2019**

**In the matter of:**

**Arpit Agarwal**

**Appellant**

**Vs**

**Skytech Constructions Pvt Ltd & Ors**

**Respondents**

**Present:**

**ORDER**

**09.08.2019**- Due to paucity of time the matter could not be taken up. List the appeal for hearing on **28<sup>th</sup> August, 2019**.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**Bm/nn**